

**Education Ministers' Conference**

716. SHRI GURUDAS DAS GUPTA:

SHRI J. CHITHARANJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that an Education Ministers' Conference was convened by the Union Government recently;

(b) if so, the details of subjects discussed therein and the outcome thereof;

(c) whether it is also a fact that some of the State Education Ministers boycotted the said Conference; and

(d) if so, the details and reasons therefor and Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) A Conference of Education Ministers/Education Secretaries of all States UTs was held at New Delhi on 22nd and 23rd October, 1998. The main focus of the Conference was to initiate a consultative process between the Central and State Governments on items listed out in the National Agenda for Governance concerning education, namely, universalising primary education as a preliminary step to universalising elementary education for girls, educational upliftment of scheduled castes, scheduled tribes, other backward classes and minorities and the qualitative improvement of the educational system as a whole.

The important decisions taken in the Conference are at Statement [Refer to the Statement appended to U.Q. No. 713] Some Ministers staged a walk-out during the inaugural session on the issue of Saraswati Vandana, inclusion of recommendations of a group of experts in the agenda, and extension of invitation to the Chairman of a NGO - "Friends of Tribal Society" - to address the gathering. The recommendations of the Group of experts were withdrawn from the agenda items for discussion. The invitation to the Chairman of the NGO was also withdrawn.

**Conference of State Education Ministers**

717. SHRI SITARAM KESRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether he convened a conference of State Education Ministers recently;

(b) if so, the agenda of the conference, the conclusions arrived at and the action taken or proposed to be taken thereon;

(c) whether some of the participants staged a walk out from the conference and if so, the reasons therefor; and

(d) whether at such official conferences any person, other than Education Ministers and the accompanying officials, can be invited to attend conference?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) A Conference of Education Ministers of State Governments and Union Territories was held at Delhi on October 22nd and 23rd, 1998. The main focus of the Conference was to initiate a consultative process between the Central and State Governments on items listed out in the National Agenda for Governance concerning education, namely, universalising primary education as a preliminary step to universalising elementary education, eradication of illiteracy, free education for girls, educational upliftment of scheduled castes, scheduled tribes, other backward classes and minorities, harnessing youth power, youth for sports development, establishment of sports school, indigenous sports and games, information technology and the qualitative improvement of the educational system as a whole. One of the annexures contained recommendations of a Group of Experts on establishment of a high power Autonomous National Mission for Educational Reforms, Universalisation of Elementary Education, curricular reforms, Teacher Education, Higher Education, Management and Administration of Education and certain constitutional provisions and decisions of High Court.

The important decisions taken in the Conference are at Statement (Refer to statement appended to U.Q. No. 713)

Steps are being taken to implement them.

Some Ministers staged a walk-out during the inaugural session on the issue of Saraswati Vandana, inclusion of recommendations of a group of experts in the agenda, and extension

of invitation to the Chairman of a NGO - "Friends of Tribal Society" - to address the gathering. The recommendations of the Group of experts were withdrawn from the agenda items for discussion. The invitation to the Chairman of the NGO was also withdrawn.

#### **Strike by College and University Teachers**

718. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the reasons for the recent country-wide ceasework by college and university teachers;

(b) the assurances given on behalf of Government on the basis of which the strike has been called off; and

(c) whether any progress has been made subsequent to resumption of work by the teachers, towards resolving the outstanding issues agitating them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MURLI MANOHAR JOSHI): (a) The major reasons were that the teachers were demanding higher pay scales and better service conditions than those recommended by the Pay Review Committee appointed by the UGC.

(b) and (c) Based on the discussion and consultation with teachers' representatives, the Government have already notified the pay scales and service conditions; and the teachers have resumed work. The notified pay-scales includes upgradation in some scales and improvement in the service conditions as recommended by the Pay Review Committee.

#### **New schemes to spread education among women**

719. SHRI BANGARU LAXMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a new scheme for spread of education amongst girls has been launched for providing books for education of girls;

(b) if so, the details of the scheme, indicating the targeted strata of the girls under the scheme, and allocation thereunder for Andhra Pradesh, Maharashtra, Madhya

Pradesh, Gujarat, Uttar Pradesh and other States and Union Territories for the current year; and

(c) the steps taken so far to implement the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) No such scheme has, so far, been launched.

#### **Tercentenary of the Creation of Khalsa**

720. SHRI KARTAR SINGH DUGGAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the outlay earmarked for participation in the tercentenary of the creation of Khalsa;

(b) the concrete programmes visualised for suitable celebrations; and

(c) whether the repertory contain any programmes of permanent nature and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The National Committee for celebrations of the Tercentenary of the founding of Khalsa met under the Chairmanship of Prime Minister on November 5, 1998. After the deliberations it was decided to set up an Implementation Committee under the chairmanship of the Union Minister for Human Resource Development to finalise the specific programmes and activities. In that meeting the Prime Minister announced that the Govt. of India would contribute Rs. 100 crores for the celebrations all over the country.

#### **Objectives of National Book Trust**

721. SHRI KARTAR SINGH DUGGAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by National Book Trust during 1997-98 to foster book-mindedness, in view of the reading habits being dismal in the country;

(b) whether fostering book-mindedness is an important objective for which National